F. No H-11016/11/2018-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi - 110066
Dated: 21st December, 2018

To,
All Chief Commissioners/Pr. Commissioners/Commissioners
All DGs/ ADGs under CBIC


Sir,
I am directed to forward a copy of Lok Sabha Unstarred Question Dy. No. 4790 for 28.12.2018 (copy enclosed) regarding pending cases for pensions by Dr. Anupam Hazra.

2. The text of the question is reproduced below:
   a) The number of pending cases of pensions, if any, pending cases of pensions on superannuation, disability, family and others upto March 2018 under the Departments of Goods and Service Tax (GST) and Central Excise;
   b) The specific reasons for pending of such pension cases dragging for more than six months?

3. It is requested that information/inputs for framing reply to the Parliament Question alongwith note for supplementaryaries may kindly be sent to the Board latest by 24.12.2018 by e-mail to bisht.sohan@nic.in.

Encl: As above.

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary to the Govt. of India
Tel. No. 011-26162673

Copy to:


2. CBIC webmaster with a request to upload the letter along with enclosures.

(B Ginkhan Mang)
Under Secretary to the Govt of India
Pending Cases of Pensions

Will the Minister of Finance
(a) the number of pending cases of pensions, if any, pending cases of pensions on superannuation, disability, family and others up to March 2018 under the Departments of Goods and Service Tax (GST) and Central Excise; and
(b) the specific reasons for pending of such pension cases dragging for more than six months?

D.No 4790

Ministry to which the day has been allotted: FINANCE
Sitting on the: 28/12/2018

D/No Revenue

20/11

D/No

21/11

21/11

21/12

27/15

20/12/18

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